

**GOVERNMENT OF INDIA**  
**MINISTRY OF PETROLEUM AND NATURAL GAS**  
**RAJYA SABHA**  
**QUESTION NO 02.03.2010**  
**ANSWERED ON**  
**DEREGULATION OF OIL SECTOR**

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Smt. T. Ratna Bai

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING, PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether Government is adopting radical reforms to deregulate oil sector;
- (b) if so, the details thereof; and
- (c) the views and the inputs received from various quarters in this regard before finalizing such reforms?

**ANSWER**

MINISTER OF PETROLEUM AND NATURAL GAS

(SHRI MURLI DEORA)

(a) to (c): The Expert Group constituted under the chairmanship of Dr. Kirit Parikh to advise on a Viable and Sustainable System of Pricing of Petroleum Products has recommended, inter-alia, that the prices of Petrol and Diesel should be market-determined, both at the refinery gate and at the retail level. The Government has not taken a decision on implementation of the Expert Group's recommendations.

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